

ITEM NO.9

COURT NO.8

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29281-29282/2019

(Arising out of impugned final judgment and order dated 20-11-2019 in SPLA No. 372/2019 20-11-2019 in SPLA No. 373/2019 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(ONLY I.A.NO.48967/2023 IN SLP(C)NO.29281-29282/2019 TO BE LISTED.
IA No. 48967/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 24-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s)

Mr. Arunabh Chowdhury, Sr. Adv.
Ms. Diksha Rai, AOR
Mr. Ankit Agarwal, Adv.
Ms. Ragini Pandey, Adv.
Mr. Aniruddha Sethi, Adv.

For Respondent(s)

Mr. Purushottam Sharma Tripathi, AOR
Mr. Vijay Pratap Singh, Adv.
Mr. Vijay Dixit, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Amit, Adv.
Mr. Abhishek Tripathi, Adv.

Mr. Bhakti Vardhan Singh, AOR

Mr. Abhinav Gupta, Adv.
Mr. Satpal Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List these petitions alongwith SLP(C) No. 5025-26 of 2020, Diary No. 13536 of 2020 and Contempt Petition (C) No. 507-508 of 2020 in SLP (C) No(s). 29281-29282/2019 on 01.05.2023 at the end of the Board.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)